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B. Bose -Vrs- UOI

For Orders/Directions Sl.No.08  
O.A. No.381/13

Order dated 25<sup>th</sup> April, 2014.

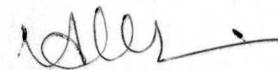
CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)  
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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During mention hour Sri A. Kanungo, Ld. Counsel appearing for the applicant submitted that the applicant does not want to prosecute this O.A. and accordingly he has filed a Memo regarding this. The prayer is allowed. Accordingly, this O.A. is disposed of being withdrawn.

  
MEMBER(Admn.)

  
MEMBER(Judl.)

K.B.